

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :18-04-2022

Date : 18.04.2022										
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applic ant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	23971 /2022	18.04. 2022	WP (C) - 1524/2 017	N.K.NA YAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-12		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 0)
2	23972 /2022	18.04. 2022	WP (C) - 19002/ 2014	A.DAS	C.O .	COUR T NO. 9	Order Dtd. 2014-12-12			(S ea t No - 11 0)
3	23973 /2022	18.04. 2022	WP (C) - 19002/ 2014	R.R.DA S	C.O .	COUR T NO. 9	Order Dtd. 2022-04-12			(S ea t No - 11 0)
4	23974 /2022	18.04. 2022	WP (C) - 40238/ 2021	D.BEHE RA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-12			(S ea t No - 11 0)
5	23975 /2022	18.04. 2022	WP (C) - 7022/2 022	R.K. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-12			(S ea t No - 11 0)

6	23976 /2022	18.04. 2022	WP (C) - 8483/2 022	P.K.BE HERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-12			(S ea t No - 11 0)
7	23977 /2022	18.04. 2022	WP (C) - 2742/2 012	D.K.MO HANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-04-12			(S ea t No - 11 0)
8	23978 /2022	18.04. 2022	WP (C) - 17983/ 2016	PRATIK DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-12			(S ea t No - 11 0)
9	23979 /2022	18.04. 2022	WP (C) - 4611/2 022	A.K.RO UT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-12			(S ea t No - 11 0)
1 0	23980 /2022	18.04. 2022	WP (C) - 4611/2 022	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-12			(S ea t No - 11 0)
1 1	23981 /2022	18.04. 2022	WP (C) - 13664/ 2019	R.K.DE HURY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-12			(S ea t No - 11 0)
1 2	23982 /2022	18.04. 2022	WP (C) - 3827/2 022	K.N.SA HOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-05			(S ea t No - 11 0)
1 3	23983 /2022	18.04. 2022	WP (C) - 4666/2 014	J.C.BA RAL	C.O .	COUR T NO. 3	Order Dtd. 2022-04-11			(S ea t No

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1 4	23984 /2022	18.04. 2022	WP (C) - 22497/ 2021	S.K.PA RIDA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-12			(S ea t No - 11 0)
1 5	23985 /2022	18.04. 2022	WP (C) - 17662/ 2013	P.K.PA RIDA	C.O .	COUR T NO. 16	Order Dtd. 2022-04-13			(S ea t No - 11 0)
1 6	23986 /2022	18.04. 2022	WP (C) - 4986/2 022	PRASAN JIT BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-12			(S ea t No - 11 0)
1 7	23987 /2022	18.04. 2022	WP (C) - 245/20 07	P.K.JE NA	C.O .	COUR T NO. 16	Order Dtd. 2022-04-12			(S ea t No - 11 0)
1 8	23988 /2022	18.04. 2022	WP (C) - 33513/ 2011	GAGAN ROUT	C.O .	COUR T NO. 9	Order Dtd. 2022-04-12			(S ea t No - 11 0)
1 9	23989 /2022	18.04. 2022	WP (C) - 17072/ 2010	S. R. PATNA IK	C.O .	COUR T NO. 9	Order Dtd. 2022-04-12			(S ea t No - 11 0)
2 0	23990 /2022	18.04. 2022	WP (C) - 17072/ 2010	K. K. NATH	C.O .	COUR T NO. 9	Order Dtd. 2022-04-12			(S ea t No - 11 0)
2	23991	18.04.	STREV-	TAPAN	C.O	COUR	Order Dtd. 2022-04-12			(S

1	/2022	2022	163/2008	KUMAR NAYAK	.	T NO. 9				ea t No - 11 0)
2 2	23992 /2022	18.04. 2022	RVWPET - 213/2020	SUMANT A DAS	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-12			(S ea t No - 11 0)
2 3	23993 /2022	18.04. 2022	MACA- 161/2020	SARAT SWAIN	C.O .	COURT NO. 22	Order Dtd. 2022-04-12			(S ea t No - 11 0)
2 4	23994 /2022	18.04. 2022	MACA- 161/2020	P. K. PARIDA	C.O .	COURT NO. 22	Order Dtd. 2022-04-12			(S ea t No - 11 0)
2 5	23995 /2022	18.04. 2022	MACA- 161/2020	SARAT SWAIN	C.O .	COURT NO. 22	Order Dtd. 2022-04-12			(S ea t No - 11 0)
2 6	23996 /2022	18.04. 2022	MACA- 285/2020	BIKRAM BEHERA	C.O .	COURT NO. 22	Order Dtd. 2022-04-12			(S ea t No - 11 0)
2 7	23997 /2022	18.04. 2022	MACA- 285/2020	SARAT SWAIN	C.O .	COURT NO. 22	Order Dtd. 2022-04-12			(S ea t No - 11 0)
2 8	23998 /2022	18.04. 2022	MACA- 245/2021	K. K. NATH	C.O .	COURT NO. 23	Order Dtd. 2022-04-12			(S ea t No - 11 0)

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29	23999/2022	18.04.2022	MACA-245/2021	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-04-12			(Seat No - 110)
30	24000/2022	18.04.2022	CRLMC-342/2022	R. R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-04-13			(Seat No - 110)
31	24001/2022	18.04.2022	CRLMC-780/2022	SARATA KUMAR JENA	C.O.	COURT NO. 23	Order Dtd. 2022-04-12			(Seat No - 110)
32	24002/2022	18.04.2022	CRLMC-605/2022	M. N. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-13			(Seat No - 110)
33	24003/2022	18.04.2022	CRLMC-580/2022	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-04-13			(Seat No - 110)
34	24004/2022	18.04.2022	CRLMC-985/2022	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-04-13			(Seat No - 110)
35	24005/2022	18.04.2022	WP (C) - 7990/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-11			(Seat No - 110)
36	24006/2022	18.04.2022	WP (C) - 7882/2	B. K. DAS	C.O.	CHIEF	Order Dtd. 2022-04-12		WRIT BRAN	(Seat

			022			JUSTICE'S COURT			CH (DIVISION BENCH)	t No - 110)
37	24007/2022	18.04.2022	WP (C) - 7674/2022	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-13		WRIT BRANCH (DIVISION BENCH)	(Seat No - 108)
38	24008/2022	18.04.2022	WP (C) - 7676/2022	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-13		WRIT BRANCH (DIVISION BENCH)	(Seat No - 108)
39	24009/2022	18.04.2022	WP (C) - 7676/2022	P. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-13		WRIT BRANCH (DIVISION BENCH)	(Seat No - 108)
40	24010/2022	18.04.2022	WP (C) - 7674/2022	P. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-13		WRIT BRANCH (DIVISION BENCH)	(Seat No - 108)
41	24011/2022	18.04.2022	WP (C) - 7953/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-12		WRIT BRANCH (DIVISION BENCH)	(Seat No - 111)
42	24012/2022	18.04.2022	WP (C) - 7426/2019	A K PANDA	GENERAL		Order Dtd. 2021-11-17			(Seat No - 111)

43	24013/2022	18.04.2022	WP (C) - 8033/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-12			(Seat No - 111)
44	24014/2022	18.04.2022	WP (C) - 8033/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-12			(Seat No - 111)
45	24015/2022	18.04.2022	WP (C) - 7427/2019	A K PANDA	GENERAL		Order Dtd. 2021-11-15			(Seat No - 111)
46	24016/2022	18.04.2022	WP (C) - 8868/2022	P.K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-12			(Seat No - 111)
47	24017/2022	18.04.2022	WP (C) - 7428/2019	A K PANDA	GENERAL		Order Dtd. 2021-11-15			(Seat No - 111)
48	24018/2022	18.04.2022	WP (C) - 8719/2022	HAREKRUSHNA DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-12			(Seat No - 111)
49	24019/2022	18.04.2022	WP (C) - 7425/2019	A K PANDA	GENERAL		Order Dtd. 2021-11-17			(Seat No - 111)
50	24020/2022	18.04.2022	WP (C) - 7423/2019	A K PANDA	GENERAL		Order Dtd. 2021-11-17			(Seat No - 111)

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5 1	24021 /2022	18.04. 2022	WP (C) - 17808/ 2017	SABYAS ACHI BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-12			(S ea t No - 11 1)
5 2	24022 /2022	18.04. 2022	WP (C) - 7424/2 019	A K PANDA	GEN ERA L		Order Dtd. 2021-11-17			(S ea t No - 11 1)
5 3	24023 /2022	18.04. 2022	WA- 1/2003	S. C. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-12			(S ea t No - 11 1)
5 4	24024 /2022	18.04. 2022	ABLAPL - 9594/2 020	BALARA M SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 11 1)
5 5	24025 /2022	18.04. 2022	ABLAPL - 9597/2 020	P.K.MI SHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 11 1)
5 6	24026 /2022	18.04. 2022	ABLAPL - 9602/2 020	J.C.BA RAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-13			(S ea t No - 11 1)
5 7	24027 /2022	18.04. 2022	ABLAPL - 9620/2 020	R.R.NA YAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 11 1)
5	24028	18.04.	OJC-	P K	GEN		Order Dtd. 1978-04-29			(S



8	/2022	2022	646/19 77	DASH	ERA L					ea t No - 11 1)
5 9	24029 /2022	18.04. 2022	ABLAPL - 9623/2 020	S.K.SI NGH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13		CRIM INAL MISC -1	(S ea t No - 2)
6 0	24030 /2022	18.04. 2022	ABLAPL - 9570/2 020	SARAT DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
6 1	24031 /2022	18.04. 2022	ABLAPL - 9624/2 020	S.K. SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13		CRIM INAL MISC -1	(S ea t No - 2)
6 2	24032 /2022	18.04. 2022	ABLAPL - 9563/2 020	C. R. KAR	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
6 3	24033 /2022	18.04. 2022	ABLAPL - 9562/2 020	BHARAT BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
6 4	24034 /2022	18.04. 2022	ABLAPL - 9629/2 020	MAHES DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
6 5	24035 /2022	18.04. 2022	ABLAPL - 9630/2 020	S.P.SA HOO	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
6 6	24036 /2022	18.04. 2022	ABLAPL - 9633/2 020	P.K.JE NA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)

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67	24037/2022	18.04.2022	ABLAPL - 9637/2020	S.K.DWIBEDY	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 2)
68	24038/2022	18.04.2022	ABLAPL - 7534/2020	S.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-04-13			(Seat No - 2)
69	24039/2022	18.04.2022	ABLAPL - 9638/2020	S.P.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 2)
70	24040/2022	18.04.2022	ABLAPL - 7514/2020	BHARATI DASH	C.O.	COURT NO. 25	Order Dtd. 2022-04-13			(Seat No - 2)
71	24041/2022	18.04.2022	ABLAPL - 9608/2020	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 2)
72	24042/2022	18.04.2022	ABLAPL - 9649/2020	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 2)
73	24043/2022	18.04.2022	ABLAPL - 9625/2020	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		CRIMINAL MISC -1	(Seat No - 2)
74	24044/2022	18.04.2022	ABLAPL - 9677/2020	NIRANJAN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-13			(Seat No - 2)
75	24045/2022	18.04.2022	ABLAPL - 9592/2020	S. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No

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7 6	24046 /2022	18.04. 2022	ABLAPL - 9722/2 020	BALARA M SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
7 7	24047 /2022	18.04. 2022	ABLAPL - 9592/2 020	ARTATR ANA PARIDA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
7 8	24048 /2022	18.04. 2022	ABLAPL - 9726/2 020	S.K.PA L	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
7 9	24049 /2022	18.04. 2022	ABLAPL - 7993/2 020	S. K. DWIVED Y	C.O .	COUR T NO. 17	Order Dtd. 2022-04-13			(S ea t No - 2)
8 0	24050 /2022	18.04. 2022	ABLAPL - 9737/2 020	A.K.NA YAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
8 1	24051 /2022	18.04. 2022	ABLAPL - 7948/2 020	S. K. DWIVED Y	C.O .	COUR T NO. 3	Order Dtd. 2022-04-13			(S ea t No - 2)
8 2	24052 /2022	18.04. 2022	ABLAPL - 9742/2 020	S.P.SA HOO	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
8 3	24053 /2022	18.04. 2022	ABLAPL - 14815/ 2019	S. K. DWIVED Y	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
8 4	24054 /2022	18.04. 2022	ABLAPL - 9751/2	A.K.NA YAK	C.O .	COUR T NO.	Order Dtd. 2022-04-13			(S ea t

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85	24055/2022	18.04.2022	ABLAPL - 14812/2019	S. K. DWIVEDY	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		(Seat No - 2)
86	24056/2022	18.04.2022	ABLAPL - 9754/2020	S.P.SA HOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		(Seat No - 2)
87	24057/2022	18.04.2022	ABLAPL - 14006/2019	S. K. DWIVEDY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-13		(Seat No - 2)
88	24058/2022	18.04.2022	ABLAPL - 13994/2019	S. K. DWIVEDY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-13		(Seat No - 2)
89	24059/2022	18.04.2022	ABLAPL - 9756/2020	S.BAHADUR	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		(Seat No - 2)
90	24060/2022	18.04.2022	ABLAPL - 9750/2020	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		(Seat No - 2)
91	24061/2022	18.04.2022	ABLAPL - 9766/2020	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		(Seat No - 2)
92	24062/2022	18.04.2022	ABLAPL - 9975/2020	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		(Seat No - 2)
93	24063/2022	18.04.2022	ABLAPL -	A.K.ROUT	C.O.	COURT	Order Dtd. 2022-04-13		(Seat

			9770/2020			NO. 1				t No - 2)
94	24064/2022	18.04.2022	ABLAPL - 9957/2020	PARTHA SARATHI DAS	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 2)
95	24065/2022	18.04.2022	ABLAPL - 9774/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 2)
96	24066/2022	18.04.2022	ABLAPL - 9782/2020	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 2)
97	24067/2022	18.04.2022	ABLAPL - 9788/2020	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 2)
98	24068/2022	18.04.2022	ABLAPL - 9790/2020	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 2)
99	24069/2022	18.04.2022	ABLAPL - 9793/2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 2)
100	24070/2022	18.04.2022	ABLAPL - 9957/2020	PARTHA SARATHI DAS	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 2)
101	24071/2022	18.04.2022	ABLAPL - 9797/2020	A.SAHO	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 2)
1	24072	18.04.	ABLAPL	SUBRAT	C.O.	COUR	Order Dtd. 2022-04-13			(S

02	/2022	2022	- 9877/2 020	KUMAR DAS	.	T NO. 1				ea t No - 2)
103	24073 /2022	18.04. 2022	ABLAPL - 9799/2 020	J.R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
104	24074 /2022	18.04. 2022	WP (C) - 36127/ 2021	P.K. LENKA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-13			(S ea t No - 2)
105	24075 /2022	18.04. 2022	ABLAPL - 9824/2 020	GANESH SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-04-13			(S ea t No - 2)
106	24076 /2022	18.04. 2022	ABLAPL - 9869/2 020	P.S.DA S	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
107	24077 /2022	18.04. 2022	ABLAPL - 9858/2 020	S.K. SINGH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-13		CRMI NAL MISC -2	(S ea t No - 16 )
108	24078 /2022	18.04. 2022	ABLAPL - 9872/2 020	A.K.NA YAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 16 )
109	24079 /2022	18.04. 2022	ABLAPL - 9874/2 020	B.K.MO HANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 16 )
110	24080 /2022	18.04. 2022	ABLAPL - 9875/2	BALARA M SINGH	C.O .	COUR T NO.	Order Dtd. 2022-04-13			(S ea t

			020			1				No-16)
111	24081/2022	18.04.2022	WP (C) - 17310/2020	P. K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-13			(Seat No-16)
112	24082/2022	18.04.2022	WP (C) - 30990/2021	DEBASHREE PARIDA	C.O.	COURT NO. 1	Order Dtd. 2022-04-13	WRIT BRANCH-7		(Seat No-48)
113	24083/2022	18.04.2022	WP (C) - 8321/2022	P.L.MI SHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-13			(Seat No-48)
114	24084/2022	18.04.2022	WP (C) - 8656/2022	ANANTA DAS	C.O.	COURT NO. 25	Order Dtd. 2022-04-13			(Seat No-48)
115	24085/2022	18.04.2022	WP (C) - 4313/2022	S.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-04-13	WRIT BRANCH-3		(Seat No-14)
116	24086/2022	18.04.2022	ARBA-8/2009	BHAGYARATHI DAS	C.O.	COURT NO. 17	Order Dtd. 2022-04-12			(Seat No-14)
117	24087/2022	18.04.2022	WP (C) - 9198/2022	R.C.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2022-04-13	WRIT BRANCH-2		(Seat No-34)

1 1 8	24088 /2022	18.04. 2022	ARBA- 8/2009	K. K. NATH	C.O .	COUR T NO. 17	Order Dtd. 2022-04-12			(S ea t No - 34 )
1 1 9	24089 /2022	18.04. 2022	WP (C) - 2843/2 017	DILLIP SAMAL	C.O .	COUR T NO. 17	Order Dtd. 2022-04-13			(S ea t No - 34 )
1 2 0	24090 /2022	18.04. 2022	ARBA- 15/202 1	D. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-13			(S ea t No - 34 )
1 2 1	24091 /2022	18.04. 2022	WP (C) - 11589/ 2012	U.P. BAG	C.O .	COUR T NO. 3	Order Dtd. 2022-04-13		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 8)
1 2 2	24092 /2022	18.04. 2022	WP (C) - 25772/ 2014	P.CH.D AS	C.O .	COUR T NO. 3	Order Dtd. 2022-04-13			(S ea t No - 10 8)
1 2 3	24093 /2022	18.04. 2022	WP (C) - 12789/ 2016	P.K.DA SH	C.O .	COUR T NO. 3	Order Dtd. 2022-04-13			(S ea t No - 10 8)
1 2 4	24094 /2022	18.04. 2022	WP (C) - 9201/2 022	R.C.MA LLICK	C.O .	COUR T NO. 6	Order Dtd. 2022-04-13		WRIT BRAN CH-3	(S ea t No - 13 )
1 2 5	24095 /2022	18.04. 2022	WP (C) - 8074/2 022	M.D. BISWAL	C.O .	COUR T NO.			WRIT BRAN CH	(S ea t



						3 OLD			(DIV ISIO N BENC H)	No - 11 2)
1 2 6	24096 /2022	18.04. 2022	CONTC- 1776/2 019	DUSMAN TA KUMAR BISWAL	GEN ERA L		Order Dtd. 2022-04-08			(S ea t No - 11 2)
1 2 7	24097 /2022	18.04. 2022	WP (C) - 9324/2 022	P.K.BE HERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-13			(S ea t No - 11 2)
1 2 8	24098 /2022	18.04. 2022	WP (C) - 23815/ 2012	ANIL SAHOO	C.O .	COUR T NO. 5	Order Dtd. 2022-04-13			(S ea t No - 11 2)
1 2 9	24099 /2022	18.04. 2022	WP (C) - 8363/2 022	M.D. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-13		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 5)
1 3 0	24100 /2022	18.04. 2022	WP (C) - 12792/ 2016	P.K.DA SH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-13			(S ea t No - 11 5)
1 3 1	24101 /2022	18.04. 2022	WP (C) - 13214/ 2020	R. R. DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-04-13			(S ea t No - 11 5)
1 3 2	24102 /2022	18.04. 2022	WP (C) - 23181/ 2015	R.M. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-13			(S ea t No -

										115)
133	24103/2022	18.04.2022	WP(C)-38938/2021	N C JENA	GENERAL		Order Dtd. 2022-04-06			(Seat No - 115)
134	24104/2022	18.04.2022	RSA-413/2016	S.MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-12		SECOND APPEAL	(Seat No - 5)
135	24105/2022	18.04.2022	BLAPL-1018/2022	A.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No - 5)
136	24106/2022	18.04.2022	BLAPL-10252/2021	SANJIB KUMAR BHANJA DEO	C.O.	COURT NO. 6	Order Dtd. 2022-04-13		CRIMINAL MISC-2	(Seat No - 17)
137	24107/2022	18.04.2022	CRLMC-860/2020	J.R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-04-13			(Seat No - 17)
138	24108/2022	18.04.2022	WP(C)-24606/2017	M.N.MOHANATY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-13			(Seat No - 17)
139	24109/2022	18.04.2022	BLAPL-8915/2021	SUBAS SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-04-13		CRIMINAL MISC-2	(Seat No - 10)
140	24110/2022	18.04.2022	BLAPL-2701/2021	RAHUL SETHI	C.O.	COURT NO. 25	Order Dtd. 2022-04-12			(Seat No

										- 10 )
1 4 1	24111 /2022	18.04. 2022	ABLAPL - 9955/2 020	JYOTI PRAKAS H KAR	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 10 )
1 4 2	24112 /2022	18.04. 2022	BLAPL- 4535/2 021	M.N. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-12			(S ea t No - 10 )
1 4 3	24113 /2022	18.04. 2022	ABLAPL - 9886/2 020	SK. KALIM UDDIN	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 10 )
1 4 4	24114 /2022	18.04. 2022	WP (C) - 19365/ 2014	P.K.JE NA	C.O .	COUR T NO. 9	Order Dtd. 2022-04-13			(S ea t No - 10 )
1 4 5	24115 /2022	18.04. 2022	BLAPL- 5074/2 021	RAHUL SETHI	C.O .	COUR T NO. 6	Order Dtd. 2022-04-12			(S ea t No - 10 )
1 4 6	24116 /2022	18.04. 2022	ABLAPL - 9896/2 020	M. R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 10 )
1 4 7	24117 /2022	18.04. 2022	WP (C) - 23521/ 2017	B.SING H	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-13			(S ea t No - 10 )
1	24118	18.04.	ABLAPL	JYOTI	C.O	COUR	Order Dtd. 2022-04-13			(S

48	/2022	2022	- 9952/2020	PRAKASH KAR	.	T NO. 1				eat No - 10 )
149	24119 /2022	18.04. 2022	BLAPL- 123/2021	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-12		CRIMINAL MISC -3	(S eat No - 18 )
150	24120 /2022	18.04. 2022	ABLAPL - 9943/2020	P. R. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(S eat No - 18 )
151	24121 /2022	18.04. 2022	WP (C) - 27137/ 2017	M.N.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-04-13			(S eat No - 18 )
152	24122 /2022	18.04. 2022	BLAPL- 2020/2021	R.K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-13			(S eat No - 18 )
153	24123 /2022	18.04. 2022	ABLAPL - 9916/2020	S. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(S eat No - 18 )
154	24124 /2022	18.04. 2022	ABLAPL - 9914/2020	S. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(S eat No - 18 )
155	24125 /2022	18.04. 2022	BLAPL- 1796/2021	G.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-13		CRIMINAL MISC -3	(S eat No - 18 )

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156	24126/2022	18.04.2022	ABLAPL - 9910/2020	PRAVAT KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 12)
157	24127/2022	18.04.2022	BLAPL-3710/2020	SUNIL DAS	C.O.	COURT NO. 6	Order Dtd. 2022-04-13			(Seat No - 12)
158	24128/2022	18.04.2022	ABLAPL - 9903/2020	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 12)
159	24129/2022	18.04.2022	BLAPL-289/2020	RAHUL SETHI	C.O.	COURT NO. 23	Order Dtd. 2022-04-13			(Seat No - 12)
160	24130/2022	18.04.2022	ABLAPL - 9899/2020	B.P. TUNGA	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 12)
161	24131/2022	18.04.2022	BLAPL-5238/2021	A.K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-04-13			(Seat No - 12)
162	24132/2022	18.04.2022	ABLAPL - 9898/2020	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 12)
166	24133/2022	18.04.2022	WP (C) - 4084/2	H. K. PANDA	C.O.	COURT	Order Dtd. 2022-04-13			(Seat

3			015			NO. 1				t No - 12 )
1 6 4	24134 /2022	18.04. 2022	WP (C) - 11530/ 2014	J. C. BARAL	C.O .	COUR T NO. 9	Order Dtd. 2022-04-13			(S ea t No - 12 )
1 6 5	24135 /2022	18.04. 2022	WP (C) - 8296/2 022	LOKANA TH DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-13			(S ea t No - 12 )
1 6 6	24136 /2022	18.04. 2022	WP (C) - 8296/2 022	P. C. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-13			(S ea t No - 12 )
1 6 7	24137 /2022	18.04. 2022	WP (C) - 22276/ 2021	P.K.LE NKA	GEN ERA L		Entire Order			(S ea t No - 12 )
1 6 8	24138 /2022	18.04. 2022	WA- 226/20 22	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-03-04			(S ea t No - 12 )
1 6 9	24139 /2022	18.04. 2022	RSA- 259/20 14	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-03-07			(S ea t No - 12 )
1 7 0	24140 /2022	18.04. 2022	WA- 341/20 22	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-03-21			(S ea t No - 12 )

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171	24141/2022	18.04.2022	RSA-468/2012	S.K.BEHERA	GENERAL		Order Dtd. 2022-03-29			(Seat No - 12)
172	24142/2022	18.04.2022	ARBP-29/2017	S.K.BEHERA	GENERAL		Order Dtd. 2022-03-04			(Seat No - 12)
173	24143/2022	18.04.2022	ARBA-31/2019	NAGEN KUMAR BARICK	C.O.	COURT NO. 24	Order Dtd. 2022-04-08			(Seat No - 12)
174	24144/2022	18.04.2022	CVREV-295/1999	S.K.BEHERA	GENERAL		Order Dtd. 2022-03-25			(Seat No - 12)
175	24145/2022	18.04.2022	ARBA-31/2019	M.K.BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-04-08			(Seat No - 12)
176	24146/2022	18.04.2022	ARBA-32/2019	M/S.N. K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-04-08			(Seat No - 12)
177	24147/2022	18.04.2022	ARBA-32/2019	M.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-04-08			(Seat No - 12)
178	24148/2022	18.04.2022	WP(C)-3566/2022	R. K. MAHABHOI	C.O.	COURT NO.	Order Dtd. 2022-04-12		WRIT BRANCH	(Seat No - 12)

						3 OLD			(DIV ISIO N BENC H)	No - 11 1)
1 7 9	24149 /2022	18.04. 2022	WP(C)- 31816/ 2021	R. K. MOHAPA TRA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-12		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 5)
1 8 0	24150 /2022	18.04. 2022	RVWPET - 240/20 16	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-03-30		CIVI L REVI SION	(S ea t No - 1)
1 8 1	24151 /2022	18.04. 2022	RVWPET - 4/2014	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-04			(S ea t No - 1)
1 8 2	24152 /2022	18.04. 2022	CRLMC- 843/20 22	GANESH SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-04-12			(S ea t No - 1)
1 8 3	24153 /2022	18.04. 2022	CMP- 668/20 15	R.K.BA RIK	GEN ERA L		Order Dtd. 2017-03-28		WRIT BRAN CH-5	(S ea t No - 32 )
1 8 4	24154 /2022	18.04. 2022	RSA- 416/20 09	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-04			(S ea t No - 32 )
1 8 5	24155 /2022	18.04. 2022	ARBA- 17/201 9	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-04			(S ea t No - 32 )
1	24156	18.04.	CMAPL-	S.K.BE	GEN		Order Dtd. 2015-05-05		M.J.	(S



86	/2022	2022	17/2015	HERA	ER L				C.	ea t No - 3)
187	24157/2022	18.04.2022	RVWPET - 138/2011	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-07			(S ea t No - 3)
188	24158/2022	18.04.2022	CRLMC-1748/2010	KSHITI SH	C.O .	COUR T NO. 15	Order Dtd. 2022-04-11			(S ea t No - 3)
189	24159/2022	18.04.2022	CRLMC-178/2011	K. K. NATH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-11			(S ea t No - 3)
190	24160/2022	18.04.2022	RVWPET - 139/2011	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-07			(S ea t No - 3)
191	24161/2022	18.04.2022	CRLMC-1706/2011	M. N. MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2022-04-22			(S ea t No - 3)
192	24162/2022	18.04.2022	RVWPET - 12/2015	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-08			(S ea t No - 3)
193	24163/2022	18.04.2022	CRLMC-1472/2016	H. K. PANDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-11			(S ea t No - 3)
194	24164/2022	18.04.2022	SA-87/1991	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-11			(S ea t No - 3)

195	24165/2022	18.04.2022	SA-88/1991	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-11			(Seat No - 3)
196	24166/2022	18.04.2022	SA-30/1998	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-12			(Seat No - 3)
197	24167/2022	18.04.2022	RVWPET - 243/2018	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-08			(Seat No - 3)
198	24168/2022	18.04.2022	CRLMC-1486/2013	B.R.SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2022-04-11			(Seat No - 3)
199	24169/2022	18.04.2022	CRLMC-1738/2019	BALARAM SINGH	C.O.	DR (J)	Order Dtd. 2022-03-30			(Seat No - 3)
200	24170/2022	18.04.2022	CRLMC-1015/2019	GAGAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-04-12			(Seat No - 3)
201	24171/2022	18.04.2022	CRLMC-1015/2019	GAGAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-04-12			(Seat No - 3)
202	24172/2022	18.04.2022	WP(C)-31814/2011	S.K.BEHERA	GENERAL		Order Dtd. 2022-03-28			(Seat No - 3)
203	24173/2022	18.04.2022	CRLMC-888/2011	R.K.MANGARAJ	C.O.	COURT NO. 2	Order Dtd. 2022-04-11			(Seat No - 3)

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204	24174/2022	18.04.2022	WP (C) - 8526/2020	S.K.BEHERA	GENERAL			Order Dtd. 2022-03-30		(Seat No - 3)
205	24175/2022	18.04.2022	CRLMC-2850/2011	K. N. SAHOO	C.O.			Order Dtd. 2022-03-15		(Seat No - 3)
206	24176/2022	18.04.2022	WP (C) - 8524/2020	S.K.BEHERA	GENERAL			Order Dtd. 2022-03-30		(Seat No - 3)
207	24177/2022	18.04.2022	CRLMC-609/2012	K. C. PANDA	C.O.			Order Dtd. 2022-03-28		(Seat No - 3)
208	24178/2022	18.04.2022	WP (C) - 38624/2020	S.K.BEHERA	GENERAL			Order Dtd. 2022-04-04		(Seat No - 3)
209	24179/2022	18.04.2022	CRLMC-3778/2011	K. SAHOO	C.O.	COURT NO. 1		Order Dtd. 2022-03-28		(Seat No - 3)
210	24180/2022	18.04.2022	CRLMC-1451/2011	B.R. MOHANTY	C.O.	COURT NO. 2		Order Dtd. 2022-03-14		(Seat No - 3)
211	24181/2022	18.04.2022	WP (C) - 8933/2022	G.C.JENA	C.O.	COURT NO. 1		Order Dtd. 2022-04-13		(Seat No - 3)
212	24182/2022	18.04.2022	WPC (OA) - 2477/2014	R.K.BARIK	GENERAL			Order Dtd. 2022-04-05		(Seat No

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2 1 3	24183 /2022	18.04. 2022	WP (C) - 8148/2 022	P. K. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 3)
2 1 4	24184 /2022	18.04. 2022	WP (C) - 8908/2 022	K.C.NA YAK	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 3)
2 1 5	24185 /2022	18.04. 2022	WP (C) - 8980/2 022	SITANS U MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 3)
2 1 6	24186 /2022	18.04. 2022	WP (C) - 8907/2 022	K.C.NA YAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 3)
2 1 7	24187 /2022	18.04. 2022	WP (C) - 8909/2 022	KAPILA CHARAN NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 3)
2 1 8	24188 /2022	18.04. 2022	WP (C) - 8312/2 022	K.C.NA YAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 3)
2 1 9	24189 /2022	18.04. 2022	WP (C) - 8906/2 022	K.C.NA YAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 3)
2 2 0	24190 /2022	18.04. 2022	ABLAPL - 1831/2 022	RAMAKA NT MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2022-04-08			(S ea t No - 3)
2 2 1	24191 /2022	18.04. 2022	WP (C) - 7404/2 022	S.K.BE HERA	C.O .	COUR T NO.	Order Dtd. 2022-04-13			(S ea t

						1				No-3)
222	24192/2022	18.04.2022	WP (C) - 11841/2021	S.K.BEHERA	GENERAL			Order Dtd. 2022-04-04		(Seat No-3)
223	24193/2022	18.04.2022	ABLAPL - 1832/2022	A. K. MOHANTY	C.O.	COURT NO. 1		Order Dtd. 2022-04-08		(Seat No-3)
224	24194/2022	18.04.2022	WP (C) - 4264/2022	B.K.SETHI	C.O.	COURT NO. 1		Order Dtd. 2022-04-12		(Seat No-3)
225	24195/2022	18.04.2022	ABLAPL - 14498/2019	N.K.LENKA	C.O.	COURT NO. 3		Order Dtd. 2022-04-13		(Seat No-3)
226	24196/2022	18.04.2022	WP (C) - 4263/2022	B.K.SETHI	C.O.	COURT NO. 1		Order Dtd. 2022-04-12		(Seat No-3)
227	24197/2022	18.04.2022	ABLAPL - 10171/2021	BISHNUPRIYAPANI	C.O.	COURT NO. 1		Order Dtd. 2022-04-13		(Seat No-3)
228	24198/2022	18.04.2022	WP (C) - 9180/2022	S.K.PARIDA	C.O.	COURT NO. 1		Order Dtd. 2022-04-12	WRIT BRANCH-2	(Seat No-34)
229	24199/2022	18.04.2022	ABLAPL - 1487/2022	AJAYAKUMARPRADHAN	C.O.	COURT NO. 9 OLD		Order Dtd. 2022-04-13		(Seat No-34)

230	24200/2022	18.04.2022	CONTC-1721/2022	P.K.LENKA	GENERAL		Order Dtd. 2022-04-08			(Seat No - 34)
231	24201/2022	18.04.2022	WP (C) - 5660/2022	S.C.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-04-12			(Seat No - 34)
232	24202/2022	18.04.2022	WP (C) - 9033/2022	S.C.PANI	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 34)
233	24203/2022	18.04.2022	WP (C) - 9035/2022	S.C.PANI	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 34)
234	24204/2022	18.04.2022	WP (C) - 9036/2022	S.C.PANI	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 34)
235	24205/2022	18.04.2022	WP (C) - 9350/2022	S.C.PANI	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 34)
236	24206/2022	18.04.2022	BLAPL-7753/2020	M. R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-12		CRIMINAL MISC -2	(Seat No - 13)
237	24207/2022	18.04.2022	WP (C) - 9352/2022	S.C.PANI	C.O.	COURT NO. 9	Order Dtd. 2022-04-13			(Seat No

						OLD				-13)
238	24208/2022	18.04.2022	WP (C) - 685/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-04			(Seat No - 13)
239	24209/2022	18.04.2022	WP (C) - 9353/2022	S.C.PANI	C.O.		Order Dtd. 2022-04-13			(Seat No - 13)
240	24210/2022	18.04.2022	BLAPL-6048/2021	A.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		CRIMINAL MISC -2	(Seat No - 16)
241	24211/2022	18.04.2022	WP (C) - 6119/2022	A.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 16)
242	24212/2022	18.04.2022	TRPCRL - 4/2022	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-04-12		CRIMINAL MISC -3	(Seat No - 18)
243	24213/2022	18.04.2022	WP (C) - 7925/2022	P.K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		WRIT BRANCH-3	(Seat No - 33)
244	24214/2022	18.04.2022	WP (C) - 7687/2022	A.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-04-08			(Seat No - 33)
2	24215	18.04.	WP (C) -	R. K.	C.O.	COUR	Order Dtd. 2022-04-13			(S

45	/2022	2022	34916/2021	MAHABH OI	.	T NO. 3 OLD				ea t No - 33 )
246	24216/2022	18.04.2022	WP (C) - 6289/2022	S. K. RATH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-04-13		WRIT BRAN CH-5	(S ea t No - 21 )
247	24217/2022	18.04.2022	WP (C) - 41240/ 2021	BALARA M SINGH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-04-13			(S ea t No - 21 )
248	24218/2022	18.04.2022	WP (C) - 7819/2022	S.K. BEHERA	C.O.	COUR T NO. 1	Order Dtd. 2022-04-13		WRIT BRAN CH-2	(S ea t No - 9)
249	24219/2022	18.04.2022	TRPCRL - 70/2021	H.K.DA SH	C.O.	COUR T NO. 22	Order Dtd. 2022-04-12			(S ea t No - 9)
250	24220/2022	18.04.2022	TRP (C) - 52/2022	A.K.SA HOO	C.O.	COUR T NO. 1	Order Dtd. 2022-04-12			(S ea t No - 9)
251	24221/2022	18.04.2022	TRP (C) - 63/2022	A.K.RA NA	C.O.	COUR T NO. 1	Order Dtd. 2022-04-12			(S ea t No - 9)
252	24222/2022	18.04.2022	WP (C) - 41243/ 2021	BALARA M SINGH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-04-13			(S ea t No - 9)
253	24223/2022	18.04.2022	TRP (C) - 1/2021	S.BISW AL	C.O.	COUR T NO.	Order Dtd. 2022-04-12		M.J. C.	(S ea t



						22			No-1)
254	24224/2022	18.04.2022	BLAPL-9394/2021	P. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-13		(Seat No-1)
255	24225/2022	18.04.2022	TRP (C) - 149/2019	C.R.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-04-12	M.J.C.	(Seat No-6)
256	24226/2022	18.04.2022	BLAPL-7658/2021	L. K. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-04-13	CRIMINAL MISC-1	(Seat No-5)
257	24227/2022	18.04.2022	TRP (C) - 366/2021	B.K.PATIL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-12	M.J.C.	(Seat No-1)
258	24228/2022	18.04.2022	TRP (C) - 36/2022	N.J.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-04-12		(Seat No-1)
259	24229/2022	18.04.2022	TRP (C) - 173/2018	P.K.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2022-04-12		(Seat No-1)
260	24230/2022	18.04.2022	BLAPL-9197/2021	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-13		(Seat No-1)
261	24231/2022	18.04.2022	TRP (C) - 173/2018	S.BISWAL	C.O.	COURT NO. 8	Order Dtd. 2022-04-12		(Seat No-1)
266	24232/2022	18.04.2022	TRPCRL -	R. R. NAYAK	C.O.	COURT	Order Dtd. 2022-04-12		(Seat

2			94/2021			NO. 3 OLD				t No - 1)
263	24233/2022	18.04.2022	TRP (C) - 278/2018	S.MOHA RANA	C.O.	COURT NO. 17	Order Dtd. 2022-04-12		M.J.C.	(Seat No - 6)
264	24234/2022	18.04.2022	BLAPL-7582/2021	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-13			(Seat No - 6)
265	24235/2022	18.04.2022	BLAPL-7388/2021	PRATAP SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-13			(Seat No - 6)
266	24236/2022	18.04.2022	TRP (C) - 278/2018	S.MOHA RANA	C.O.	COURT NO. 17	Order Dtd. 2022-04-12		M.J.C.	(Seat No - 6)
267	24237/2022	18.04.2022	BLAPL-6915/2021	P. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-04-13			(Seat No - 6)
268	24238/2022	18.04.2022	BLAPL-9264/2021	B. P. TANGA	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No - 6)
269	24239/2022	18.04.2022	BLAPL-9270/2021	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No - 6)
270	24240/2022	18.04.2022	BLAPL-9243/2021	S. MITRA	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No - 6)
2	24241	18.04.	BLAPL-	SANJIB	C.O.	COUR	Order Dtd. 2022-04-13			(S

71	/2022	2022	9367/2021	KUMAR BHANJA DEO	.	T NO. 11				eat No - 6)
272	24242/2022	18.04.2022	BLAPL-9244/2021	B.R. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No - 6)
273	24243/2022	18.04.2022	BLAPL-9247/2021	G. JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No - 6)
274	24244/2022	18.04.2022	BLAPL-9348/2021	C. R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No - 6)
275	24245/2022	18.04.2022	BLAPL-9003/2021	P. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-04-12		CRIMINAL MISC -1	(Seat No - 2)
276	24246/2022	18.04.2022	CONTC-1097/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-04-08			(Seat No - 2)
277	24247/2022	18.04.2022	WP (C) - 41218/2021	GOPINATH SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-13			(Seat No - 2)
278	24248/2022	18.04.2022	WPC (OAC) - 3048/2018	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-12			(Seat No - 2)
279	24249/2022	18.04.2022	WPC (OAC) - 1064/2018	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-12			(Seat No - 2)

280	24250/2022	18.04.2022	CRLA-100/2022	R. K. MAHABHOI	C.O.	COURT NO. 11	Order Dtd. 2022-04-12		CRIMINAL APPEAL	(Seat No - 3)
281	24251/2022	18.04.2022	BLAPL-8746/2021	R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-08			(Seat No - 3)
282	24252/2022	18.04.2022	WP (C) - 8997/2022	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		WRIT BRANCH-8	(Seat No - 42)
283	24253/2022	18.04.2022	CONTC-1095/2022	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-04-08			(Seat No - 42)
284	24254/2022	18.04.2022	CONTC-1094/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-08			(Seat No - 42)
285	24255/2022	18.04.2022	CONTC-1098/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-08			(Seat No - 42)
286	24256/2022	18.04.2022	CONTC-1096/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-08			(Seat No - 42)
287	24257/2022	18.04.2022	CONTC-1099/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-08			(Seat No - 42)

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288	24258/2022	18.04.2022	BLAPL-9144/2021	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No - 42)
289	24259/2022	18.04.2022	TRP (C) - 59/2022	R. K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-30			(Seat No - 42)
290	24260/2022	18.04.2022	TRP (C) - 59/2022	BISWAJIT DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-30			(Seat No - 42)
291	24261/2022	18.04.2022	TRP (C) - 84/2022	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-12			(Seat No - 42)
292	24262/2022	18.04.2022	TRP (C) - 403/2021	B. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-13			(Seat No - 42)
293	24263/2022	18.04.2022	CRLMC-3710/2009	S. C. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2022-04-11			(Seat No - 42)
294	24264/2022	18.04.2022	CRLMC-740/2019	B. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 42)
295	24265/2022	18.04.2022	CRLMC-740/2019	D. N. KUANR	C.O.	COURT NO.	Order Dtd. 2022-04-13			(Seat No - 42)

						1				No-42)
296	24266/2022	18.04.2022	CRLMC-789/2019	P. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-04-11			(Seat No-42)
297	24267/2022	18.04.2022	CRLMC-1901/2016	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-04-11		CRIMINAL MISC-3	(Seat No-14)
298	24268/2022	18.04.2022	BLAPL-7698/2021	SAILEN DRA BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No-14)
299	24269/2022	18.04.2022	BLAPL-9256/2021	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No-14)
300	24270/2022	18.04.2022	WP (C) - 5847/2022	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No-14)
301	24271/2022	18.04.2022	WP (C) - 5849/2022	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No-14)
302	24272/2022	18.04.2022	WP (C) - 5571/2022	BIJAY KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-12			(Seat No-14)

303	24273/2022	18.04.2022	WP (C) - 6871/2022	K.C.NA YAK	C.O .	COURT NO. 1	Order Dtd. 2022-04-11			(Seat No - 14)
304	24274/2022	18.04.2022	WP (C) - 3089/2022	S.K.BE HERA	GENERAL		Order Dtd. 2022-04-04			(Seat No - 14)
305	24275/2022	18.04.2022	WP (C) - 8835/2022	BIJAY KUMAR DAS	C.O .	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 14)
306	24276/2022	18.04.2022	WP (C) - 3100/2022	S.K.BE HERA	GENERAL		Order Dtd. 2022-04-04			(Seat No - 14)
307	24277/2022	18.04.2022	WP (C) - 3359/2022	A. PATTNA IK	C.O .	COURT NO. 25	Order Dtd. 2022-04-12			(Seat No - 14)
308	24278/2022	18.04.2022	WP (C) - 12836/2017	S.K.BE HERA	GENERAL		Order Dtd. 2022-04-05			(Seat No - 14)
309	24279/2022	18.04.2022	WP (C) - 5613/2022	S. K. BISWAL	C.O .	COURT NO. 1	Order Dtd. 2022-04-13		WRIT BRANCH-6	(Seat No - 16)
310	24280/2022	18.04.2022	WP (C) - 7658/2022	SUMANT A DAS	C.O .	COURT NO. 9	Order Dtd. 2022-04-07			(Seat No - 16)

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311	24281/2022	18.04.2022	WP(C)-5089/2022	R. K. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2022-04-12		WRIT BRANCH-7	(Seat No - 5)
312	24282/2022	18.04.2022	BLAPL-9134/2021	J.SAHO	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No - 5)
313	24283/2022	18.04.2022	BLAPL-8750/2021	G.R.PATRA	C.O.	COURT NO. 6	Order Dtd. 2022-04-13			(Seat No - 5)
314	24284/2022	18.04.2022	WP(C)-20984/2021	R.K.DEHURY	C.O.	COURT NO. 24	Order Dtd. 2022-04-13			(Seat No - 5)
315	24285/2022	18.04.2022	BLAPL-8112/2021	P.K.PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-13			(Seat No - 5)
316	24286/2022	18.04.2022	BLAPL-11263/2021	L.MOHNTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-13			(Seat No - 5)
317	24287/2022	18.04.2022	WP(C)-2791/2011	R.K.DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-13			(Seat No - 5)
318	24288/2022	18.04.2022	WP(C)-18923/2019	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-05			(Seat No - 5)
31	24289/2022	18.04.2022	WP(C)-2791/2	B.K.LENKA	C.O.		Order Dtd. 2022-04-13			(Seat



9			011							t No - 5)
3 2 0	24290 /2022	18.04. 2022	WP (C) - 12053/ 2014	M/S.AC ULIFE HEALTH CARE PVT LTD	GEN ERA L			Order Dtd. 2022-04-06		(S ea t No - 5)
3 2 1	24291 /2022	18.04. 2022	BLAPL- 8553/2 021	J.KAMI LA	C.O .	COUR T NO. 12		Order Dtd. 2022-04-13		(S ea t No - 5)
3 2 2	24292 /2022	18.04. 2022	BLAPL- 8467/2 021	JAGANN ATH KAMILA	C.O .	COUR T NO. 12		Order Dtd. 2022-04-13		(S ea t No - 5)
3 2 3	24293 /2022	18.04. 2022	BLAPL- 8499/2 021	A.K.PA NDA	C.O .	COUR T NO. 12		Order Dtd. 2022-04-13		(S ea t No - 5)
3 2 4	24294 /2022	18.04. 2022	BLAPL- 9211/2 021	B.DAS	C.O .	COUR T NO. 11		Order Dtd. 2022-04-13		(S ea t No - 5)
3 2 5	24295 /2022	18.04. 2022	BLAPL- 9141/2 021	B.DAS	C.O .	COUR T NO. 11		Order Dtd. 2022-04-13		(S ea t No - 5)
3 2 6	24296 /2022	18.04. 2022	BLAPL- 6221/2 021	DEBA RANJAN MOHAPA TRA	C.O .	COUR T NO. 25		Order Dtd. 2022-04-13		(S ea t No - 5)
3 2 7	24297 /2022	18.04. 2022	BLAPL- 6378/2 021	H..K.P ATRA	C.O .	COUR T NO. 25		Order Dtd. 2022-04-13		(S ea t No - 5)
3	24298	18.04.	ABLAPL	D.SAMA	C.O	COUR		Order Dtd. 2022-04-13		(S

28	/2022	2022	-1011/2022	L	.	T NO. 2 OLD				eat No - 5)
329	24299/2022	18.04.2022	CONTC-2129/2022	A.K.MOHNATY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-08			(S eat No - 5)
330	24300/2022	18.04.2022	WP (C) - 12054/2014	S.K.BEHERA	GEN ERA L		Order Dtd. 2022-04-06			(S eat No - 5)
331	24301/2022	18.04.2022	WP (C) - 12055/2014	S.K.BEHERA	GEN ERA L		Order Dtd. 2022-04-06			(S eat No - 5)
332	24302/2022	18.04.2022	WP (C) - 11476/2012	S.K.BEHERA	GEN ERA L		Order Dtd. 2022-04-06			(S eat No - 5)
333	24303/2022	18.04.2022	BLAPL-9353/2021	SRIKANTA MAHUNTA	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(S eat No - 5)
334	24304/2022	18.04.2022	WP (C) - 29024/2021	S.K.BEHERA	GEN ERA L		Order Dtd. 2022-04-07			(S eat No - 5)
335	24305/2022	18.04.2022	WP (C) - 31909/2021	T.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-13		WRIT BRAN CH-3	(S eat No - 11 )
336	24306/2022	18.04.2022	WP (C) - 27635/2021	B.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-13			(S eat No - )

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337	24307/2022	18.04.2022	WP (C) - 8138/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-06		WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
338	24308/2022	18.04.2022	WP (C) - 8576/2022	S.C.SUNNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-08			(Seat No - 113)
339	24309/2022	18.04.2022	WP (C) - 17697/2019	ROMHANTY	GENERAL		Order Dtd. 2021-03-30			(Seat No - 113)
340	24310/2022	18.04.2022	WP (C) - 6040/2022	SATYA SINDHU KASHYAP	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-07			(Seat No - 113)
341	24311/2022	18.04.2022	WP (C) - 8140/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-06		WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
342	24312/2022	18.04.2022	WP (C) - 8077/2014	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-11			(Seat No - 113)
343	24313/2022	18.04.2022	WP (C) - 23038/2016	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-06		WRIT BRANCH-6	(Seat No - 16)

3 4 4	24314 /2022	18.04. 2022	WP (C) - 223/20 22	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-05			(S ea t No - 16 )
3 4 5	24315 /2022	18.04. 2022	WP (C) - 4070/2 016	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-06			(S ea t No - 16 )
3 4 6	24316 /2022	18.04. 2022	WP (C) - 10930/ 2021	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-07			(S ea t No - 16 )
3 4 7	24317 /2022	18.04. 2022	WP (C) - 10929/ 2021	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-07			(S ea t No - 16 )
3 4 8	24318 /2022	18.04. 2022	WP (C) - 10931/ 2021	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-07			(S ea t No - 16 )
3 4 9	24319 /2022	18.04. 2022	WP (C) - 16286/ 2011	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-11			(S ea t No - 16 )
3 5 0	24320 /2022	18.04. 2022	WP (C) - 17263/ 2015	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-11			(S ea t No - 16 )
3 5 1	24321 /2022	18.04. 2022	WP (C) - 8409/2 022	ASUTOS H MOHANT Y	C.O .	COUR T NO. 24	Order Dtd. 2022-04-13			(S ea t No

										-16)
352	24322/2022	18.04.2022	WP (C) - 6180/2014	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-08			(Seat No - 16)
353	24323/2022	18.04.2022	WP (C) - 8409/2022	S. S. PATNAIK	C.O.	COURT NO. 24	Order Dtd. 2022-04-13			(Seat No - 16)
354	24324/2022	18.04.2022	WP (C) - 6181/2014	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-08			(Seat No - 16)
355	24325/2022	18.04.2022	WP (C) - 36336/2021	P. K. JENA	C.O.	COURT NO. 24	Order Dtd. 2022-04-13			(Seat No - 16)
356	24326/2022	18.04.2022	WP (C) - 6182/2014	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-08			(Seat No - 16)
357	24327/2022	18.04.2022	WP (C) - 7082/2022	S.K.BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-04-13	WRIT BRANCH-7		(Seat No - 18)
358	24328/2022	18.04.2022	WP (C) - 6185/2014	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-08			(Seat No - 18)
3	24329	18.04.	WP (C) -	DINABA	C.O.	COUR	Order Dtd. 2022-04-13			(S

59	/2022	2022	8729/2022	NDHU NAYAK	.	T NO. 24				ea t No - 18 )
360	24330 /2022	18.04. 2022	WP (C) - 4666/2 014	A.K. JENA	C.O .	COUR T NO. 24	Order Dtd. 2022-04-11			(S ea t No - 18 )
361	24331 /2022	18.04. 2022	WP (C) - 2564/2 022	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-11			(S ea t No - 18 )
362	24332 /2022	18.04. 2022	RPFAM- 210/20 16	J. R. NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-12			(S ea t No - 18 )
363	24333 /2022	18.04. 2022	WP (C) - 3013/2 022	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-11			(S ea t No - 18 )
364	24334 /2022	18.04. 2022	RPFAM- 210/20 16	P. K. MISHRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-12			(S ea t No - 18 )
365	24335 /2022	18.04. 2022	WP (C) - 38462/ 2021	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-04-11			(S ea t No - 18 )
366	24336 /2022	18.04. 2022	WP (C) - 10266/ 2018	SUSHAN TA KUMAR DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-04-12			(S ea t No - 18 )

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367	24337/2022	18.04.2022	WP (C) - 41932/2021	TRILOCHAN BAG	C.O.	COURT NO. 22	Order Dtd. 2022-04-11		WRIT BRANCH-2	(Seat No - 7)
368	24338/2022	18.04.2022	WP (C) - 38463/2021	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-11			(Seat No - 7)
369	24339/2022	18.04.2022	WP (C) - 6294/2022	L.D. SAHOO-A	C.O.	COURT NO. 24	Order Dtd. 2022-04-13			(Seat No - 7)
370	24340/2022	18.04.2022	WP (C) - 7004/2019	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-11			(Seat No - 7)
371	24341/2022	18.04.2022	WP (C) - 3882/2021	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2022-04-13		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
372	24342/2022	18.04.2022	SA-101/1996	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-22			(Seat No - 112)
373	24343/2022	18.04.2022	WP (C) - 3882/2021	S.N. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-04-13		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
374	24344/2022	18.04.2022	SA-242/1989	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-24			(Seat No

										- 11 2)
3 7 5	24345 /2022	18.04. 2022	WP (C) - 6763/2 022	SARASW ATI DEVI	C.O .	COUR T NO. 24	Order Dtd. 2022-04-13			(S ea t No - 11 2)
3 7 6	24346 /2022	18.04. 2022	RVWPET - 119/20 09	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-03-08			(S ea t No - 11 2)
3 7 7	24347 /2022	18.04. 2022	WA- 252/20 22	M. R. DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-12			(S ea t No - 11 2)
3 7 8	24348 /2022	18.04. 2022	OJC- 16605/ 1997	P. R. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 11 2)
3 7 9	24349 /2022	18.04. 2022	ARBA- 22/201 8	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-03-08			(S ea t No - 11 2)
3 8 0	24350 /2022	18.04. 2022	WP (C) - 32438/ 2011	BIJAY KUMAR DALEI	C.O .		Order Dtd. 2022-04-13			(S ea t No - 11 2)
3 8 1	24351 /2022	18.04. 2022	FAO- 334/20 21	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-03-03			(S ea t No - 11 2)
3	24352	18.04.	WP (C) -	YASHOB	C.O	COUR	Order Dtd. 2022-04-13		WRIT	(S



8 2	/2022	2022	9419/2 022	ANTA DAS	.	T NO. 24			BRAN CH-5	ea t No - 47 )
3 8 3	24353 /2022	18.04. 2022	FAO- 331/20 21	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-03-03			(S ea t No - 47 )
3 8 4	24354 /2022	18.04. 2022	WP (C) - 8385/2 022	ASHUTO SH MOHANT Y	C.O .	COUR T NO. 24	Order Dtd. 2022-04-08			(S ea t No - 47 )
3 8 5	24355 /2022	18.04. 2022	WP (C) - 8512/2 018	S.K. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 47 )
3 8 6	24356 /2022	18.04. 2022	WA- 376/20 10	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-03-03			(S ea t No - 47 )
3 8 7	24357 /2022	18.04. 2022	WP (C) - 6768/2 022	BINOD KUMAR DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-04-13			(S ea t No - 47 )
3 8 8	24358 /2022	18.04. 2022	WP (C) - 13209/ 2017	N. K. RATH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 47 )
3 8 9	24359 /2022	18.04. 2022	WP (C) - 5511/2 022	P.S. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 47 )

										47)
390	24360/2022	18.04.2022	FAO-304/2009	S.K.BEHERA	GENERAL		Order Dtd. 2022-04-12		MISC APPEAL SEC.	(Seat No - 5)
391	24361/2022	18.04.2022	WP (C) - 8437/2022	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
392	24362/2022	18.04.2022	WP (C) - 8852/2022	N.C.SINHA	C.O.	COURT NO. 24	Order Dtd. 2022-04-13			(Seat No - 116)
393	24363/2022	18.04.2022	WP (C) - 7682/2022	B.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 116)
394	24364/2022	18.04.2022	WP (C) - 19768/2017	K. N. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-04-07			(Seat No - 116)
395	24365/2022	18.04.2022	WP (C) - 41786/2021	A. ROUSTRAY	C.O.	COURT NO. 9	Order Dtd. 2022-04-13			(Seat No - 116)
396	24366/2022	18.04.2022	WP (C) - 19768/2017	S. K. BHANJADEO	C.O.	COURT NO. 24	Order Dtd. 2022-04-07			(Seat No - 116)
399	24367/2022	18.04.2022	WP (C) - 41786/	S.K.NAYAK	C.O.	COURT	Order Dtd. 2022-04-13			(Seat

7			2021			NO. 9				t No - 11 6)
3 9 8	24368 /2022	18.04. 2022	WP (C) - 19768/ 2017	GAGAN ROUT	C.O .	COUR T NO. 24	Order Dtd. 2022-04-07			(S ea t No - 11 6)
3 9 9	24369 /2022	18.04. 2022	WP (C) - 19767/ 2017	K. N. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-07			(S ea t No - 11 6)
4 0 0	24370 /2022	18.04. 2022	WP (C) - 19767/ 2017	S. K. BHANJA DEO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-07			(S ea t No - 11 6)
4 0 1	24371 /2022	18.04. 2022	WP (C) - 19767/ 2017	GAGAN ROUT	C.O .	COUR T NO. 24	Order Dtd. 2022-04-07			(S ea t No - 11 6)
4 0 2	24372 /2022	18.04. 2022	WP (C) - 19766/ 2017	K. N. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-07			(S ea t No - 11 6)
4 0 3	24373 /2022	18.04. 2022	WP (C) - 19766/ 2017	S. K. BHANJA DEO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-07			(S ea t No - 11 6)
4 0 4	24374 /2022	18.04. 2022	WP (C) - 19766/ 2017	GAGAN ROUT	C.O .	COUR T NO. 24	Order Dtd. 2022-04-07			(S ea t No - 11

										6)
4 0 5	24375 /2022	18.04. 2022	WP (C) - 3154/2 016	CHITTA RANJAN BEURA	GEN ERA L		Order Dtd. 2019-09- 25Misc.case,	ORDER NO. 3, DT. 29.02 .2016		(S ea t No - 11 6)
4 0 6	24376 /2022	18.04. 2022	WP (C) - 9147/2 022	B. K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-13		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
4 0 7	24377 /2022	18.04. 2022	WP (C) - 9147/2 022	R. K. JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-13		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
4 0 8	24378 /2022	18.04. 2022	WP (C) - 9320/2 022	J. R. BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-13			(S ea t No - 12 3)
4 0 9	24379 /2022	18.04. 2022	WP (C) - 8519/2 018	S.K. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 12 3)
4 1 0	24380 /2022	18.04. 2022	WP (C) - 11484/ 2016	BALARA M SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-13			(S ea t No - 12 3)
4 1 1	24381 /2022	18.04. 2022	WP (C) - 21427/ 2011	B.K. LENKA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-12			(S ea t No - 12 3)
4	24382	18.04.	WP (C) -	S.K.	C.O	COUR	Order Dtd. 2022-04-13			(S

1 2	/2022	2022	8507/2 018	SAHU	.	T NO. 22				ea t No - 12 3)
4 1 3	24383 /2022	18.04. 2022	WP (C) - 21427/ 2011	P. K. PATRA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-12			(S ea t No - 12 3)
4 1 4	24384 /2022	18.04. 2022	WP (C) - 8506/2 018	S.K. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 12 3)
4 1 5	24385 /2022	18.04. 2022	WP (C) - 15616/ 2010	A. K. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-13			(S ea t No - 12 3)
4 1 6	24386 /2022	18.04. 2022	WP (C) - 8505/2 018	S.K. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 12 3)
4 1 7	24387 /2022	18.04. 2022	WP (C) - 23952/ 2021	R. K. BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-13			(S ea t No - 12 3)
4 1 8	24388 /2022	18.04. 2022	WP (C) - 8504/2 018	S.K. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 12 3)
4 1 9	24389 /2022	18.04. 2022	WP (C) - 20891/ 2021	R. K. BARIK	C.O .	CHIE F JUST ICE' S	Order Dtd. 2022-04-13			(S ea t No -

						COURT				123)
420	24390/2022	18.04.2022	WP(C)-21498/2011	D. K. NAIK	C.O.	COURT NO. 9	Order Dtd. 2022-04-13			(Seat No - 123)
421	24391/2022	18.04.2022	ABLAPL - 9870/2020	M.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 123)
422	24392/2022	18.04.2022	WP(C)-33510/2011	G. ROUT	C.O.	COURT NO. 9	Order Dtd. 2022-04-13			(Seat No - 123)
423	24393/2022	18.04.2022	ABLAPL - 9934/2020	H.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 123)
424	24394/2022	18.04.2022	ABLAPL - 9970/2020	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 123)
425	24395/2022	18.04.2022	ABLAPL - 9972/2020	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 123)
426	24396/2022	18.04.2022	WPC(OA)-2981/2018	P.K.JENA	C.O.	COURT NO. 11	Order Dtd. 2022-04-13	OA Branch		(Seat No - 1)
427	24397/2022	18.04.2022	BLAPL-212/2022	LOKANATH SAHOO	C.O.	COURT NO.	Order Dtd. 2022-04-13			(Seat

						25				No-1)
428	24398/2022	18.04.2022	BLAPL-1410/2022	B.R.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No-1)
429	24399/2022	18.04.2022	BLAPL-418/2022	SAILEN DRA BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-13			(Seat No-1)
430	24400/2022	18.04.2022	BLAPL-2088/2022	T.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No-1)
431	24401/2022	18.04.2022	BLAPL-1768/2022	G. S. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No-1)
432	24402/2022	18.04.2022	BLAPL-2358/2022	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No-1)
433	24403/2022	18.04.2022	BLAPL-1259/2022	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No-1)
434	24404/2022	18.04.2022	WPC (OAC)-1067/2018	R. C. ROUT	C.O.	COURT NO. 24	Order Dtd. 2022-04-07			(Seat No-1)
435	24405/2022	18.04.2022	BLAPL-2190/2022	M.K.PANI	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No-1)
436	24406/2022	18.04.2022	BLAPL-1084/2022	P.K.LENKA	GENERA		Order Dtd. 2014-03-13		CRIMINAL	(Seat No-1)

6			014		L				MISC-1	t No - 5)
4 3 7	24407 /2022	18.04. 2022	WPC (OA C)- 1067/2 018	A. K. KAR	C.O .	COUR T NO. 24	Order Dtd. 2022-04-07			(S ea t No - 5)
4 3 8	24408 /2022	18.04. 2022	BLAPL- 2431/2 022	H.K.MO HANTA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-12			(S ea t No - 5)
4 3 9	24409 /2022	18.04. 2022	BLAPL- 1075/2 022	BALARA M SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-13			(S ea t No - 5)
4 4 0	24410 /2022	18.04. 2022	WP (C) - 18260/ 2012	M.R. MALLA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-13			(S ea t No - 5)
4 4 1	24411 /2022	18.04. 2022	BLAPL- 1258/2 022	M.R. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-13			(S ea t No - 5)
4 4 2	24412 /2022	18.04. 2022	WP (C) - 1363/2 011	P. K. RATH	C.O .	CH	Order Dtd. 2022-04-13			(S ea t No - 5)
4 4 3	24413 /2022	18.04. 2022	BLAPL- 1833/2 022	R.DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-04-13			(S ea t No - 5)
4 4 4	24414 /2022	18.04. 2022	WP (C) - 1363/2 011	M.R. MALLA	C.O .	CH	Order Dtd. 2022-04-13			(S ea t No - 5)
4	24415	18.04.	STREV-	TAPAN	C.O	CHIE	Order Dtd. 2022-04-11			(S



4 5	/2022	2022	21/200 8	KUMAR NAYAK	.	F JUST ICE' S COUR T				ea t No - 5)
4 4 6	24416 /2022	18.04. 2022	BLAPL- 2370/2 022	PRATAP SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-12			(S ea t No - 5)
4 4 7	24417 /2022	18.04. 2022	WP (C) - 22068/ 2021	LOKANA TH SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-12			(S ea t No - 5)
4 4 8	24418 /2022	18.04. 2022	BLAPL- 1542/2 022	R.R.NA YAK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-12			(S ea t No - 5)
4 4 9	24419 /2022	18.04. 2022	WP (C) - 22068/ 2021	N. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-12			(S ea t No - 5)
4 5 0	24420 /2022	18.04. 2022	CMP- 277/20 22	P.K. LENKA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 5)
4 5 1	24421 /2022	18.04. 2022	BLAPL- 2024/2 022	SUVEND U BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-13			(S ea t No - 5)
4 5 2	24422 /2022	18.04. 2022	BLAPL- 2024/2 022	P. K. DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-13			(S ea t No - 5)
4 5 3	24423 /2022	18.04. 2022	RVWPET (RPC) - 50/201	UMAKAN TA CHHOTR	C.O .	COUR T NO.	Order Dtd. 2022-04-13			(S ea t

			9	AY		17				No-5)
454	24424/2022	18.04.2022	WP(C)-8490/2012	B. CH. SAHU	C.O.	COURT NO. 9	Order Dtd. 2022-04-12			(Seat No-5)
455	24425/2022	18.04.2022	WP(C)-8252/2022	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No-5)
456	24426/2022	18.04.2022	WP(C)-8516/2018	S.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No-5)
457	24427/2022	18.04.2022	WP(C)-8517/2018	S.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No-5)
458	24428/2022	18.04.2022	WP(C)-8518/2018	S.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No-5)
459	24429/2022	18.04.2022	WP(C)-8515/2018	S.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No-5)
460	24430/2022	18.04.2022	WA-837/2021	M.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		M.J.C.	(Seat No-1)
461	24431/2022	18.04.2022	CRLMP-589/2022	M. N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-04-12		WRIT BRANCH-1	(Seat No-4)
466	24432/2022	18.04.2022	CRLMP-601/20	AJAYA KUMAR	C.O.	COURT	Order Dtd. 2022-04-12			(Seat

2			22	PRADHAN		NO. 17				t No - 4)
463	24433/2022	18.04.2022	ITA-178/2018	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-13		CIVIL REVISION	(Seat No - 1)
464	24434/2022	18.04.2022	WP (C) - 3523/2022	R.K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-08			(Seat No - 1)
465	24435/2022	18.04.2022	WP (C) - 30554/2021	B.K. PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-08			(Seat No - 1)
466	24436/2022	18.04.2022	ITA-133/2018	TAPAN KUMAR NAYAK	C.O.	DR (J)	Order Dtd. 2022-04-13			(Seat No - 1)
467	24437/2022	18.04.2022	ITA-88/2018	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-13		CIVIL REVISION	(Seat No - 1)
468	24438/2022	18.04.2022	CRLREV - 566/2011	B. P. OJHA	C.O.	COURT NO. 11	Order Dtd. 2022-04-07			(Seat No - 1)
469	24439/2022	18.04.2022	WP (C) - 20808/2015	S. N. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-13			(Seat No - 1)
47	24440/2022	18.04.2022	WP (C) - 8892/2	P. K. JENA	C.O.	COURT	Order Dtd. 2022-04-13			(Seat

0			022			NO. 3 OLD				t No - 1)
4 7 1	24441 /2022	18.04. 2022	WP (C) - 19755/ 2016	S. B. UDGATA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-12			(S ea t No - 1)
4 7 2	24442 /2022	18.04. 2022	WP (C) - 14894/ 2014	A. K. ROUL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-13			(S ea t No - 1)
4 7 3	24443 /2022	18.04. 2022	CRLMP- 185/20 22	B.K.DA S	C.O .	COUR T NO. 17	Order Dtd. 2022-03-29			(S ea t No - 1)
4 7 4	24444 /2022	18.04. 2022	WP (C) - 8759/2 022	BALARA M SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-08			(S ea t No - 1)
4 7 5	24445 /2022	18.04. 2022	CRLREV - 79/202 2	SUVEND U BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-13		CRIM INAL REVI SION	(S ea t No - 4)
4 7 6	24446 /2022	18.04. 2022	WP (C) - 8765/2 022	P.C.DA S	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-12			(S ea t No - 4)
4 7 7	24447 /2022	18.04. 2022	WPC (OA C) - 3854/2 013	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-12			(S ea t No - 4)
4 7 8	24448 /2022	18.04. 2022	WPC (OA C) - 161/20 18	M.R. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-04-12			(S ea t No - 4)
4	24449	18.04.	WP (C) -	A.K.CH	C.O	COUR	Order Dtd. 2022-04-08			(S

79	/2022	2022	8799/2022	HATOI	.	T NO. 2 OLD				eat No - 4)
480	24450/2022	18.04.2022	WP (C) - 8481/2022	D.BEHE RA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-08		WRIT BRAN CH-2	(S ea t No - 45 )
481	24451/2022	18.04.2022	WP (C) - 8479/2022	D.BEHE RA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-08		WRIT BRAN CH-2	(S ea t No - 45 )
482	24452/2022	18.04.2022	WP (C) - 8485/2022	DEBASI S SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 45 )
483	24453/2022	18.04.2022	WP (C) - 8460/2022	A.K.MI SHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 45 )
484	24454/2022	18.04.2022	WP (C) - 2277/2022	P.C.DA SH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-13		WRIT BRAN CH-3	(S ea t No - 28 )
485	24455/2022	18.04.2022	WP (C) - 9384/2022	K.C.BE HERA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 28 )
486	24456/2022	18.04.2022	CRLMP-605/2022	BISWAJ IT DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-04-12			(S ea t No - 28 )

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4 8 7	24457 /2022	18.04. 2022	WP (C) - 4037/2 012	TAPAN SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2022-04-12			(S ea t No - 28 )
4 8 8	24458 /2022	18.04. 2022	WP (C) - 4037/2 012	TAPAN SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2022-04-12			(S ea t No - 28 )
4 8 9	24459 /2022	18.04. 2022	WP (C) - 19045/ 2008	L.SING H	C.O .	COUR T NO. 24	Order Dtd. 2022-04-13			(S ea t No - 28 )
4 9 0	24460 /2022	18.04. 2022	WP (C) - 26487/ 2011	M.R.MA LLA	C.O .	COUR T NO. 24	Order Dtd. 2022-04-13			(S ea t No - 28 )
4 9 1	24461 /2022	18.04. 2022	WP (C) - 26487/ 2011	P.K.RA TH	C.O .	COUR T NO. 24	Order Dtd. 2022-04-13			(S ea t No - 28 )
4 9 2	24462 /2022	18.04. 2022	MATA- 55/201 5	UDAY KUMAR	C.O .	COUR T NO. 3	Order Dtd. 2022-04-11			(S ea t No - 28 )
4 9 3	24463 /2022	18.04. 2022	WP (C) - 26489/ 2011	P.K.RA TH	C.O .	COUR T NO. 3	Order Dtd. 2022-04-13			(S ea t No - 28 )
4 9 4	24464 /2022	18.04. 2022	CMAPL- 63/202 2	MANOJ KUMAR MOHANT	C.O .	COUR T NO.	Order Dtd. 2022-04-13			(S ea t

				Y		22				No - 28)
495	24465/2022	18.04.2022	WP (C) - 26489/2011	M.R.MALLA	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No - 28)
496	24466/2022	18.04.2022	CRLMP-598/2022	K. C, PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-04-13		WRIT BRANCH-1	(Seat No - 4)
497	24467/2022	18.04.2022	WP (C) - 26490/2011	S.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-04-13			(Seat No - 4)
498	24468/2022	18.04.2022	ABLAPL - 9856/2019	P K MISHRA	GENERAL		Order Dtd. 2019-12-12			(Seat No - 4)
499	24469/2022	18.04.2022	CRLMP-608/2022	P. K. PANI	C.O.	COURT NO. 17	Order Dtd. 2022-04-12			(Seat No - 4)
500	24470/2022	18.04.2022	WP (C) - 7902/2022	P. C. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-04-22		WRIT BRANCH-3	(Seat No - 33)
501	24471/2022	18.04.2022	WP (C) - 11732/2019	A SIKDAR	GENERAL		Order Dtd. 2022-04-04		WRIT BRANCH-3	(Seat No - 11)
502	24472/2022	18.04.2022	WP (C) - 26490/2011	P.K.RATH	C.O.		Order Dtd. 2022-04-13			(Seat No

										- 11 )
5 0 3	24473 /2022	18.04. 2022	CRLMC- 560/20 22	KSHITI SH	C.O .		Order Dtd. 2022-04-13			(S ea t No - 11 )
5 0 4	24474 /2022	18.04. 2022	MACA- 1204/2 007	M.D.BI SWAL	GEN ERA L		Order Dtd. 2022-03-22			(S ea t No - 11 )
5 0 5	24475 /2022	18.04. 2022	WP (C) - 26490/ 2011	M.R.MA LLA	C.O .		Order Dtd. 2022-04-13			(S ea t No - 11 )
5 0 6	24476 /2022	18.04. 2022	CRLMP- 2402/2 021	B. K. PATRA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-13			(S ea t No - 11 )
5 0 7	24477 /2022	18.04. 2022	WP (C) - 26492/ 2011	P.K.RA TH	C.O .	COUR T NO. 17	Order Dtd. 2022-04-13			(S ea t No - 11 )
5 0 8	24478 /2022	18.04. 2022	CONTC- 377/20 19	M.BARA L	GEN ERA L		Order Dtd. 2019-03-28	CONT EMPT		(S ea t No - 2)
5 0 9	24479 /2022	18.04. 2022	WP (C) - 5580/2 022	L. K. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 2)
5 1 0	24480 /2022	18.04. 2022	WP (C) - 5220/2 022	L. K. NAYAK	C.O .	COUR T NO.	Order Dtd. 2022-04-13			(S ea t



						1				No - 2)
511	24481/2022	18.04.2022	CONTC-377/2019	M.BARAL	GENERAL		Order Dtd. 2019-03-28		CONT EMPT	(Seat No - 2)
512	24482/2022	18.04.2022	WP (C) - 8508/2018	SANJAY KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No - 2)
513	24483/2022	18.04.2022	WP (C) - 8509/2018	SANJAY KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No - 2)
514	24484/2022	18.04.2022	WP (C) - 26492/2011	M.R.MALLA	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No - 2)
515	24485/2022	18.04.2022	WP (C) - 8510/2018	SANJAY KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No - 2)
516	24486/2022	18.04.2022	WP (C) - 26493/2011	P.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No - 2)
517	24487/2022	18.04.2022	CRLMC-2003/2021	M.K.PANI	GENERAL		Order Dtd. 2022-01-04		CRIMINAL MISC -3	(Seat No - 4)
518	24488/2022	18.04.2022	WP (C) - 26493/2011	P.K.RATH	C.O.		Order Dtd. 2022-04-13			(Seat No - 4)
51	24489/2022	18.04.2022	WP (C) - 8513/2	SANJAY KUMAR	C.O.	COURT	Order Dtd. 2022-04-13			(Seat

9			018	SAHU		NO. 22				t No - 4)
5 2 0	24490 /2022	18.04. 2022	WP (C) - 26493/ 2011	M.R.MA LLA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 4)
5 2 1	24491 /2022	18.04. 2022	WP (C) - 8514/2 018	SANJAY KUMAR SAHU	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 4)
5 2 2	24492 /2022	18.04. 2022	WP (C) - 26495/ 2011	P.K.RA TH	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 4)
5 2 3	24493 /2022	18.04. 2022	OJC- 11376/ 1997	A C NAYAK	GEN ERA L		PetitionAnnexure,Misc.c ase,Counter,Rejoinder,		WRIT BRAN CH-6	(S ea t No - 36 )
5 2 4	24494 /2022	18.04. 2022	WP (C) - 26495/ 2011	M.R.MA LLA	C.O .		Order Dtd. 2022-04-13			(S ea t No - 36 )
5 2 5	24495 /2022	18.04. 2022	CMP- 254/20 19	T. K. MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 36 )
5 2 6	24496 /2022	18.04. 2022	WP (C) - 26496/ 2011	K.P.BE HERA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 36 )
5 2 7	24497 /2022	18.04. 2022	CMP- 254/20 19	P.K. LENKA	C.O .	COUR T NO.	Order Dtd. 2022-04-13			(S ea t

						1				No-36)
528	24498/2022	18.04.2022	CRLA-665/2011	M B DAS	GENERAL			Entire Order		CRIMINAL APPEAL (Seat No-2)
529	24499/2022	18.04.2022	WP (C) - 26496/2011	P.K.RATH	C.O.			Order Dtd. 2022-04-13		(Seat No-2)
530	24500/2022	18.04.2022	CMP-278/2022	P. R. SWAIN	C.O.	COURT NO. 22		Order Dtd. 2022-04-13		(Seat No-2)
531	24501/2022	18.04.2022	WP (C) - 26496/2011	M.R.MALLA	C.O.	COURT NO. 22		Order Dtd. 2022-04-13		(Seat No-2)
532	24502/2022	18.04.2022	MATA-127/2017	BALARAM SINGH	C.O.	DR (J)		Order Dtd. 2022-04-13		FIRST APPEAL (Seat No-2)
533	24503/2022	18.04.2022	TRP (C) - 321/2021	P.K.MOHANTY	GENERAL			Order Dtd. 2022-03-23		(Seat No-2)
534	24504/2022	18.04.2022	WP (C) - 26497/2011	M.R.MALLA	C.O.			Order Dtd. 2022-04-13		(Seat No-2)
535	24505/2022	18.04.2022	WPC (OA C) - 3760/2014	P. K. NAYAK	C.O.	COURT NO. 15		Order Dtd. 2022-04-13		(Seat No-2)
5	24506	18.04.	CRLMC-	P.K.MO	GEN			PetitionAnnexure,		CRIM (S

36	/2022	2022	1513/2018	HANTY	ERAL				INAL MISC-3	eat No - 12)
537	24507/2022	18.04.2022	WP (C) - 26497/2011	P.K.RATH	C.O.		Order Dtd. 2022-04-13			(Seat No - 12)
538	24508/2022	18.04.2022	WPC (OA C) - 3758/2014	R. K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-04-13			(Seat No - 12)
539	24509/2022	18.04.2022	WPC (OA C) - 3759/2014	R. K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-04-13			(Seat No - 12)
540	24510/2022	18.04.2022	OJC-5924/2001	P.K.MOHANTY	GENERAL		Petition			(Seat No - 12)
541	24511/2022	18.04.2022	WPC (OA C) - 1840/2016	NIRMALKUMAR SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2022-04-13			(Seat No - 12)
542	24512/2022	18.04.2022	WPC (OA C) - 3340/2014	D. K. PANDA	C.O.	COURT NO. 15	Order Dtd. 2022-04-12			(Seat No - 12)
543	24513/2022	18.04.2022	WP (C) - 9170/2022	S.M.SINGH	C.O.	COURT NO. 15	Order Dtd. 2022-04-13			(Seat No -

										12)
544	24514/2022	18.04.2022	WPC(OA C)-3340/2014	R. C. MUDULI	C.O.	COURT NO. 15	Order Dtd. 2022-04-12			(Seat No - 12)
545	24515/2022	18.04.2022	WP(C)-9168/2022	S.M.SI NGH	C.O.	COURT NO. 15	Order Dtd. 2022-04-13			(Seat No - 12)
546	24516/2022	18.04.2022	MACA-801/2020	SARAT SWAIN	C.O.	COURT NO. 8	Order Dtd. 2022-04-06			(Seat No - 12)
547	24517/2022	18.04.2022	CRLMC-836/2022	H. K. MOHANT A	C.O.	COURT NO. 23	Order Dtd. 2022-04-12			(Seat No - 12)
548	24518/2022	18.04.2022	WP(C)-9167/2022	S.M.SI NGH	C.O.	COURT NO. 23	Order Dtd. 2022-04-13			(Seat No - 12)
549	24519/2022	18.04.2022	RSA-298/2011	MANOJ KUMAR MOHANT Y	C.O.	COURT NO. 25	Order Dtd. 2022-04-11			(Seat No - 12)
550	24520/2022	18.04.2022	RSA-298/2011	P. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-04-11			(Seat No - 12)
555	24521/2022	18.04.2022	WP(C)-9165/2	S.M.SI NGH	C.O.	COURT	Order Dtd. 2022-04-13			(Seat

1			022			NO. 25				t No - 12 )
5 5 2	24522 /2022	18.04. 2022	WP (C) - 9164/2 022	S.M.SI NGH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-13			(S ea t No - 12 )
5 5 3	24523 /2022	18.04. 2022	WP (C) - 9163/2 022	S.M.SI NGH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-13			(S ea t No - 12 )
5 5 4	24524 /2022	18.04. 2022	WP (C) - 9161/2 022	S.M.SI NGH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-13			(S ea t No - 12 )
5 5 5	24525 /2022	18.04. 2022	CMP- 287/20 22	B. PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 12 )
5 5 6	24526 /2022	18.04. 2022	WP (C) - 9159/2 022	S.M.SI NGH	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 12 )
5 5 7	24527 /2022	18.04. 2022	WP (C) - 9158/2 022	S.M.SI NGH	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 12 )
5 5 8	24528 /2022	18.04. 2022	WP (C) - 9116/2 022	A. PRIDA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-13			(S ea t No - 12 )

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559	24529/2022	18.04.2022	WP (C) - 9156/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No - 12)
560	24530/2022	18.04.2022	WP (C) - 9154/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 12)
561	24531/2022	18.04.2022	WP (C) - 8996/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 12)
562	24532/2022	18.04.2022	WP (C) - 11909/2006	R. K. MAHABHOI	C.O.	COURT NO. 22	Order Dtd. 2022-04-12			(Seat No - 12)
563	24533/2022	18.04.2022	WP (C) - 8994/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No - 12)
564	24534/2022	18.04.2022	WP (C) - 11909/2006	SOURAV CH. DASH	C.O.	COURT NO. 22	Order Dtd. 2022-04-12			(Seat No - 12)
565	24535/2022	18.04.2022	WP (C) - 8993/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No - 12)
566	24536/2022	18.04.2022	WP (C) - 8992/2022	S.M.SINGH	C.O.	COURT NO.	Order Dtd. 2022-04-13			(Seat No - 12)

						22			No-12)
567	24537/2022	18.04.2022	WP (C) - 8990/2022	S.M.SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-13		(Seat No-12)
568	24538/2022	18.04.2022	WP (C) - 8989/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-13		(Seat No-12)
569	24539/2022	18.04.2022	CMP-124/2022	D. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-04-13		(Seat No-12)
570	24540/2022	18.04.2022	WP (C) - 8988/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-13		(Seat No-12)
571	24541/2022	18.04.2022	CMP-124/2022	S. C. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2022-04-13		(Seat No-12)
572	24542/2022	18.04.2022	WP (C) - 8985/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-13		(Seat No-12)
573	24543/2022	18.04.2022	CMP-149/2022	C. R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-04-13		(Seat No-12)



574	24544/2022	18.04.2022	WP (C) - 8986/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No - 12)
575	24545/2022	18.04.2022	CMP-284/2022	P. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-13		WRIT BRANCH-1	(Seat No - 3)
576	24546/2022	18.04.2022	WP (C) - 8984/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No - 3)
577	24547/2022	18.04.2022	WP (C) - 8981/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-13			(Seat No - 3)
578	24548/2022	18.04.2022	RVWPET - 82/2015	P.K. LENKA	C.O.	COURT NO. 9	Order Dtd. 2022-04-13			(Seat No - 3)
579	24549/2022	18.04.2022	SA-288/1991	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-04-11		SECOND APPELLAL	(Seat No - 4)
580	24550/2022	18.04.2022	WP (C) - 22497/2021	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-12			(Seat No - 4)
581	24551/2022	18.04.2022	BLAPL-1397/2022	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-04-18			(Seat No - 4)
582	24552/2022	18.04.2022	ABLAPL - 7504/2020	N.K. SA TAPATAY	GENERAL		Order Dtd. 2020-09-09			(Seat No)

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583	24553/2022	18.04.2022	WA-140/2021	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2022-03-22		M.J.C.	(Seat No - 1)
584	24554/2022	18.04.2022	CRLA-484/2015	N.K.SA TAPATA Y	GENERAL		Order Dtd. 2015-11-23		CRIMINAL APPEAL	(Seat No - 5)
585	24555/2022	18.04.2022	WP (C) - 9609/2022	S.K.BE HERA	C.O.	COURT NO. 22	Order Dtd. 2022-04-18			(Seat No - 5)
586	24556/2022	18.04.2022	RSA-490/2017	R K SAHU	GENERAL		Order Dtd. 2018-06-29Appealmemo,	AND COPY OF MISC CASE NO 903/17	SECOND APPEAL	(Seat No - 1)
587	24557/2022	18.04.2022	CRLMC-1414/2007	R P DAS	GENERAL		Order Dtd. 2008-05-09		CRIMINAL MISC -1	(Seat No - 1)
588	24558/2022	18.04.2022	WPC (OA C) - 2905/2011	P C DAS	GENERAL		Order Dtd. 2022-02-14			(Seat No - 1)
589	24559/2022	18.04.2022	WPC (OA C) - 2825/2012	L D PANDA	GENERAL		Order Dtd. 2022-04-06			(Seat No - 1)
590	24560/2022	18.04.2022	CONTC-1813/2022	N JENA	GENERAL		Order Dtd. 2022-03-31			(Seat No - 1)
5	24561	18.04.	WP (C) -	M K	GEN		Order Dtd. 2022-02-			(S

91	/2022	2022	4373/2022	SWAIN	ERL		28Petition,			eat No - 1)
592	24562/2022	18.04.2022	WP (C) - 7269/2010	M K PANDA	GENERAL		Order Dtd. 2018-01-04		WRIT BRANCH-6	(Seat No - 36)
593	24563/2022	18.04.2022	WP (C) - 31563/2011	R.C.MALLICK	GENERAL		Order Dtd. 2021-12-14			(Seat No - 36)
594	24564/2022	18.04.2022	WP (C) - 2980/2022	G C SABER	GENERAL		Order Dtd. 2022-04-07			(Seat No - 36)
595	24565/2022	18.04.2022	WP (C) - 38020/2020	B N MISHRA	GENERAL		Order Dtd. 2022-04-08Petition,Annexure,			(Seat No - 36)
596	24566/2022	18.04.2022	ABLAPL - 14726/2021	S B PANDA	GENERAL		Order Dtd. 2022-01-04	AND 6/12/21	CRIMINAL MISC -1	(Seat No - 6)
597	24567/2022	18.04.2022	ABLAPL - 6197/2020	P K DAS	GENERAL		Order Dtd. 2022-04-05			(Seat No - 6)
598	24568/2022	18.04.2022	WP (C) - 23909/2021	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2021-08-17			(Seat No - 6)
599	24569/2022	18.04.2022	WPC (OA) -	UMAKANTA	GENERAL		Order Dtd. 2022-03-29			(Seat

9			1266/2014	CHHOTRAY	L					t No - 6)
600	24570/2022	18.04.2022	WP (C) - 2145/2020	B. K. DAS	GENERAL		Order Dtd. 2022-04-07			(Seat No - 6)
601	24571/2022	18.04.2022	ARBA-26/2008	A K MISHRA	GENERAL		Final Order			(Seat No - 6)
602	24572/2022	18.04.2022	WP (C) - 5865/2022	DILLIP SAMAL	GENERAL		Order Dtd. 2022-04-04			(Seat No - 6)
603	24573/2022	18.04.2022	BLAPL-8078/2021	J.P.KAR	GENERAL		Order Dtd. 2022-04-06			(Seat No - 6)
604	24574/2022	18.04.2022	WP (C) - 6899/2022	A. K. MOHANTY	GENERAL		Order Dtd. 2022-03-23			(Seat No - 6)
605	24575/2022	18.04.2022	ARBA-11/2021	D NAYAK	GENERAL		Order Dtd. 2022-02-17			(Seat No - 6)
606	24576/2022	18.04.2022	ARBA-12/2021	D NAYAK	GENERAL		Order Dtd. 2022-02-17			(Seat No - 6)
607	24577/2022	18.04.2022	WPC (OAC) - 3082/2018	M R SAHOO	GENERAL		Order Dtd. 2019-01-22		OA Branch	(Seat No - 1)
6	24578	18.04.	ABLAPL	C R	GEN		Order Dtd. 2022-04-06			(S

08	/2022	2022	- 2675/2022	KAR	ER L					ea t No - 1)
609	24579 /2022	18.04. 2022	WP (C) - 39721/ 2021	J.D.MU DULI	GEN ERA L		Order Dtd. 2022-04-04			(S ea t No - 1)
610	24580 /2022	18.04. 2022	WA- 464/20 10	M MISHRA	GEN ERA L		Order Dtd. 2011-09-30		M.J. C.	(S ea t No - 1)
611	24581 /2022	18.04. 2022	WP (C) - 20309/ 2014	M NAYAK	GEN ERA L		PetitionAnnexure,Entire Order,			(S ea t No - 1)
612	24582 /2022	18.04. 2022	WPC (OA C) - 1629/2 015	A.K.JA TI	GEN ERA L		Order Dtd. 2021-08-17			(S ea t No - 1)
613	24583 /2022	18.04. 2022	WP (C) - 16158/ 2016	L.D.SA HOO-A	GEN ERA L		Order Dtd. 2022-04-13			(S ea t No - 1)
614	24584 /2022	18.04. 2022	CRLMC- 974/20 22	B.K. BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2022-04-13			(S ea t No - 1)
615	24585 /2022	18.04. 2022	ABLAPL - 15139/ 2021	S SUNDAR A	GEN ERA L		Petition		CRIM INAL MISC -3	(S ea t No - 14 )
616	24586 /2022	18.04. 2022	ABLAPL - 15193/ 2021	S SUNDAR A	GEN ERA L		Petition		CRIM INAL MISC -3	(S ea t No - 1)

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6 1 7	24587 /2022	18.04. 2022	WP(C)- 18095/ 2011	P C DAS	GEN ERA L		Order Dtd. 2011-10-28		WRIT BRAN CH-9	(S ea t No - 52 )
6 1 8	24588 /2022	18.04. 2022	WP(C)- 9346/2 022	K. P. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-18			(S ea t No - 52 )
6 1 9	24589 /2022	18.04. 2022	WP(C)- 9510/2 022	BIJAY KUMAR DALEI	C.O .	COUR T NO. 17	Order Dtd. 2022-04-18		WRIT BRAN CH-6	(S ea t No - 16 )

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